

the various reactions of different sections of society on the provisions of old "Industrial Relations Bill" which has lapsed with the dissolution of sixth Lok Sabha?

**THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):** (a) and (b). The Government has an open mind and proposes to have a fresh look at the whole question of industrial relations. There will be consultations with representatives of employers and workers in this regard.

#### Names of Essential Commodities Exported

174. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the names of the essential commodities in whose case export is allowed;

(b) the percentage of the commodity produced which are allowed to be exported; and

(c) whether Government propose to consider the ban of export on such essential commodities whose prices are very high so as to bring down their prices to a reasonable level?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Essential food items of mass consumption being exported include:

1. Basmati rice.
2. Rice other than basmati through State Government Agencies.
3. Sugar within a ceiling prescribed annually.
4. Fresh fruits.
5. Fresh vegetables on a small scale through State Government Agencies subject to the condition that the State Governments concerned undertake production of vegetables exclusively for exports.
6. HPS groundnut within a limited ceiling.
7. Meat in limited quantum.
8. Potatoes.

(b) The estimated production of these commodities, actual exports and exports in terms of percentage of production during 1978-79 are given in the Statement.

(c) The export policy of these items is under constant review in order to ensure their adequate availability at reasonable prices in the domestic market.

#### Statement

#### ESTIMATED PRODUCTION AND EXPORT OF ESSENTIAL ITEMS OF MASS CONSUMPTION IN 1978-79

S. No.	Item	Estimated production in 1978-79	Export in 1978-79	Percentage
		(000 Tonnes):	(000 tonnes)	
1.	Basmati Rice	53800	67.09	0.15%
2.	Rice other than Basmati		11.85	
3.	Fresh Fruits	20000	7.09	0.03%
4.	Fresh Vegetables	12000	2.42	0.02%
5.	Meat	830*	18.80	2.26%

1	2	3	4	5
6.	Potatoes . . . . .	9269	18.00	0.19%
7.	Sugar . . . . .	5858	737.00	12.50%
8.	HPS Groundnuts . . . . .	6387	10.30	0.16%

\*Figure relates to 1976.

### Steep Rise in Prices of Essential Commodities.

175. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) what were the reasons for steep rise in the prices of essential commodities throughout the country during the last one year; and

(b) its impact on the country's economy?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The sharp increase in prices of some essential commodities during the past one year could be attributed to continuation of inflationary situation, seasonal factors, shortfall in kharif production, increase in procurement/support prices of some kharif crops, increase in input costs and other factors.

(b) The price rise has affected various sectors of the economy. It has particularly affected adversely the common people.

### Payment of Income-tax by Rashtriya Swayam Sewak Sangh

176. SHRI V. N. GADGIL: will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Rashtriya Swayam Sewak Sangh has not paid income tax for several years;

(b) whether it was granted exemption from payment of taxes; and

(c) if so, what are the reasons for the same

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) The Rashtriya Swayam Sewak Sangh has been assessed to income-tax upto the assessment year 1976-77. The Income-tax assessed is, however, outstanding as the assessments have been challenged in appeals which are pending before the various appellate authorities.

(b) @ (c). The Rashtriya Swayam Sewak Sangh is taxed under the Status of 'Body of Individuals'. Its income from Gurudakshina received from members has been held to be not taxable on the principle of mutuality. Its other income from house property, interest on bank deposits, Misc. receipts etc. is being taxed.

### Quota Reserved for Scheduled Castes in I.T.D.C. Hotels

177. SHRI DHARAM DASS SHASTRI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the quota reserved for Scheduled Castes in grades 1, 2 and 3 posts in the India Tourism Development Corporation hotels has not been completed;

(b) when the reserved quota is likely to be completed; and

(c) what steps are being taken by Government in this regard?